

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HANUMANTA ENGINEERING PRIVATE LIMITED (FORMERLY KNOWN AS SRC STEELS PRIVATE LIMITED) Date of Commencement of Liquidation: 15-10-2020; List of Stakeholders as on Date: 24-02-2023; Name of IP: Mr. Sanjit Kumar Nayak; Process Number: 1; Last 5 digit of registration number: 10702

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	339250	0	0	0	0	339250	NA
2	Liquidation costs incurred till date	0	317131	0	317131	0	0	0	NA
3	Secured financial creditors	1	2929039917	1	1885461144	0	1043578773	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	65098181	1	0	0	0	65098181	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		4	2994794479	2	1885778275	0	1043578773	65437431	